

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 127  
CP No. 29/241-242/JPR/2023  
Under Section 97-241-242 of  
Companies Act, 2013

**In the matter of:**

**Mahendra Kumar Maharia**

...Petitioners

**Versus**

**M3R Seamless Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Archit Bohra, Adv.  
Lipi Garg, Adv.  
Mitesh Sharma, Adv.  
For the Respondent : Prateek Kedawat, Adv.

**ORDER**

Heard Mr. Archit Bohra, Adv. appearing for the Petitioner. Mr. Prateek Kedawat, Adv. appearing for the Respondent. List the matter on 10.06.2024, at 12:30pm.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

June 06, 2024